

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 48

CA 640/2022, MA 2988/2019, MA 3845/2019, CA 511/2020, IA 1739/2021, CA 181/2022, CA 190/2022, MA 2556/2019, MA 2557/2019, CA 93/2021, MA 2070/2019, MA2071/2019, CA 361/2021, CA 362/2021, CA 364/2021, CA 427/2021, IA 1/2022, IA 2/2022, CA 102/2022, CA 118/2022, CA 119/2022, CA /8/2023, CA 632/2022, Intervention Petition 2/2022, CA 3009/2019, CA 233/2021, CA 51/2022, CA 136/2022, CA 97/2022, CA 122/2022, MA 328/2019, CA 1192/2020, CA 328/2021 in CP/3638(MB)2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

SH. H.V. SUBBA RAO
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **27.03.2023**

NAME OF THE PARTIES: - **Union of India**

V/s

Infrastructure Leasing & Financial Services Ltd

Appearance (via video-conference):

For the Applicant : Adv. Rucha Prabhu i/b. Abhishek Adke & Co.
For the Union of India : Mr. Aditya Sikka a/w Ms. Vasudha Vijaysheel, Adv.
For the Applicant-CA 1192 : Mr. Ashish Kamat a/w Mr. Animesh Bisht, Ms. Drishti Das and Ms. Roma Bhojani i/b Cyril Amarchand Mangaldas
For the Respondent-CA 328 : Mr. Ashish Kamat Sr. Adv. a/w Mr. Animesh Bisht, Ms. Drishti Das and Ms. Roma Bhojani i/b Cyril Amarchand Mangaldas
For the Applicant-CA 328 : Mr. Gaurav Juneja, Ms. Jyoti Sinha, Mr Aayush Jain, Mr Harsh Salgia, Advocates
For the Respondent No. 2&3-MA 328: Mr. Animesh Bisht, Ms. Drishti Das and Ms. Roma Bhojani i/b Cyril Amarchand Mangaldas
For the Applicant-CA 181 & CA 190: Mr. Animesh Bisht, Ms. Drishti Das and Ms. Roma Bhojani i/b Cyril Amarchand

Mangaldas, Advocates

For the Applicant-MA 3845 : Mr. Pulkit Sharma a/w Mr. Aniket
Mokashi i/b Mr. Amit Karkhanis, Adv.

For the Respondent-CA 640 : Mr. Animesh Bisht, Ms. Drishti Das and
Ms. Roma Bhojani i/b Cyril Amarchand
Mangaldas, Advocates.

For IL&FS- MA 2988 of 2019,
MA 3845 of 2019, CA 511 of 2020, : Mr. Animesh Bisht, Ms. Drishti Das and
IA 1739 of 2021, MA 2556 of 2019, Ms. Roma Bhojani i/b Cyril Amarchand
MA 2557 of 2019, CA 8 of 2023 and Mangaldas, Advocates.
CA 632 of 2022

For the Applicant-CA 632 : Adv Monica Salian i/b Corporate
Attorneys

For the Applicant-CA 364, : Sr Counsel Mr Janak Dwarkadas, Counsel
Ms Rishika Harish a/w Ms Prachi
Dhanani, Ms Juhi Bahirwani and Ms
Rohini Jaiswal i/b Veritas Legal,
Advocates

For the Respondent No. 326-MA 2070 & 2071: Sr Counsel Mr Janak Dwarkadas,
Counsel Ms Rishika Harish a/w
Ms Prachi Dhanani, Ms Juhi
Bahirwani and Ms Rohini
Jaiswal i/b Veritas Legal

For the CMA-CA 632, CA 136 : Adv. Deep Roy, Adv. Dhaval Savla and Adv.
Disha Mohanty

For the Respondent Nos. 328, 329 & 335- MA 2070 & 2071: Mr. Sanat Ragde
i/b. Legasis
Partners, Adv.

For the Applicant-MA 328 : Adv. Bindu Bhatia i/b Ezy Laws

For the Applicant- Intervention Petition 2 of 2022: Adv. Tejas Gokhale a/w
Ranjit Shetty i/b Argus
Partners

For the Respondent No. 5-CA 190: Adv. Aparna Mahishi

For the Applicant-CA 361, 362, 97, 102, 118, 119:
Mr. Robin Jaisinghani, Counsel
instructed by Dastur Kalambi &
Associates

For the Proposed Respondents No. 323 & 324 and for Proposed Proforma Respondents No. 337,338,339 and 341-MA 2070: Mr. Robin Jaisinghani, Counsel instructed by Dastur Kalambi & Associates

For the Respondent No. 4-CA 190: Adv. Anshuman Pande

For the Proposed Respondent No. 334- Adv Sameer Bindra i/b Khaitan & Co.

For the Applicant-CA 640: Adv. Akhil Nene i/b JSA

For the Respondent No. 333-MA 2070, 2071: Adv Pulkit Sharma a/w Adv Harsh Kesharia

For the Applicant-CA 427: Adv Pulkit Sharma a/w Adv Harsh Kesharia

For the Applicant-CA 51: Adv Swapnil Shikhare

For the Applicant- CA NO. 51 OF 2022 IN CP NO.3638 OF 2018 for

Respondent No. 322: Adv. Shrikant seegarla a/w Adv. Swapnil Shikhare i/b RMG Law Associates

For the IL&FS -I.A 2/2022: Kuber Dewan, Abhishek Tilak, Neeharika Agarwal, Suyash S Bhawe & Ashish Mishra i/b DMD, Advocates

Section 241-242 of the Companies Act, 2013

ORDER

CA 1192/2020 & CA 328/2021

List this matter on **31.03.2023 high on board.**

List all the remaining application on **16.05.2023.**

Sd/-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

//Shubham//

Sd/-

H.V. SUBBA RAO
MEMBER (JUDICIAL)